

RAJYA SABHA

Tuesday, the 3rd December, 2024 / 12 Agrahayana, 1946 (Saka)

*The House met at eleven of the clock,
MR. CHAIRMAN in the Chair.*

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Papers to be laid on the Table.

- I. Notifications of the Ministry of Health and Family Welfare
- II. Report and Accounts (2022-23 and 2023-24) of HLL Lifecare Limited, Thiruvananthapuram; AIIMS, Bibinagar, Telangana; NIN, Pune, Maharashtra; LGBRIMH, Tezpur, Assam and related papers

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री प्रतापराव जाधव): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Health and Family Welfare, under Section 93 of the Food Safety and Standards Act, 2006, along with Extract of the Regulations: -

- (1) No. REG-11027/2/2022-Regulation-FSSAI., dated the 18th October, 2024, publishing the Food Safety and Standards (Prohibition and Restrictions on Sales) first Amendment Regulations, 2024.
- (2) No. 01-SP (PAR)-Notification-Pesticides/Stds-FSSAI/2017., dated the 18th October, 2024, publishing the Food Safety and Standards (Contaminates, toxins and Residues) First Amendment Regulations, 2024.

[Placed in Library. For (1) and (2), see No. L. T. 1115/18/24]

II. (A) (i) (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (a) Fifty-seventh Annual Report and Accounts of the HLL Lifecare Limited, Thiruvananthapuram, Kerala, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon
- (b) Review by Government on the working of the above Company.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. see No. L. T. 1616/18/24]

(ii) A copy each (in English and Hindi) of the following papers, under sub-section (4) of the Section 18 and Section 19 of the All India Institute of Medical Sciences Act, 1956 (as amended in 2012): -

- (a) Annual Report and Accounts of the All India Institute of Medical Sciences (AIIMS), Bibinagar, Telangana, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. see No. L.T. 765/18/24]

(B) A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report and Accounts of the National Institute of Naturopathy (NIN), Pune, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 766/18/24]

- (ii) (a) Annual Report and Accounts of the Lokopriya Gopinath Bordoloi Regional Institute of Mental Health (LGBRIMH), Tezpur, Assam, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 1617/18/24]

Report and Accounts (2023-24) of IREDA, New Delhi; SSS-NIBE, Kapurthala, Punjab and related papers

नवीन और नवीकरणीय ऊर्जा मंत्रालय में राज्य मंत्री (श्री श्रीपाद यसो नाईक): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(i) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (a) Thirty-seventh Annual Report and Accounts of the Indian Renewable Energy Development Agency Limited (IREDA), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the